

CENTRAL ADMINISTRATIVE TRIBUNAL,
ERNAKULAM BENCH

Contempt Petition (C) No. 180/00003/2020
in OA No. 180/00423/2019

Friday, this the 21st day of August, 2020

CORAM:

Hon'ble Mr. P. Madhavan, Judicial Member
Hon'ble Mr. K.V. Eapen, Administrative Member

1. Unnikrishnan.C.P., S/o.Chathukutty Nair, aged 57 years, Krishna (H), Kavumabhangam (PO), Thalassery, Kannur District – 670 105. Now working as GDSBPM Vadakkumbad, Pin– 670 105, Phone : 9446051123, Phone : 9249919249 (Advocate).
2. Vijayan.K.P., S/o.Kunjiraman, aged 48 years, Kangattu parambath House, Kidanhi P.O., Peringathoor Via, Kannur District, Pin – 670 675. Now working as GDSMD Kidanhi, Kannur District – 670 675, Phone : 9846265696.
3. C.Ramachandran, S/o.Sankaran Nair, Aged 59 years, Ottapurayil House, Pinarayi P.O., Thalassery, Kannur District, Pin – 670 741. Now working as GDSMD Muzhappilnagad, Thalassery Postal Division, Phone : 9495330791.
4. T.Chandrabau, S/o.Govindan, Chathoth Kuniyil House, Peringathoor P.O., Kannur District, Pin – 670 675. Now working as GDSMD Peringathoor, Thalassery Postal Division, Kannur District, Pin – 670 675, Phone : 9446675296.
5. K.T.K. Chandran., S/o.Onakkan, aged 50 years, Koomullerithazha Kuniyil House, Peringathoor P.O., Kannur District, Pin – 670 675. Now working as GDS MD, Puliyambram, ABPM-II., Phone:9846183445. **Petitioners**

(By Advocate : Mr. Brijesh Mohan)

V e r s u s

1. Pradipta Kumar Bisoi, aged not known to the petitioners,
Fathers' name not known to the petitioners,
Secretary, Ministry of Communications, Department of Posts,
Sanchar Bhavan 20, Ashoka Road, New Delhi – 110 001.
2. Sh. Salim Haque, aged not known to the petitioners,
Fathers' name not known to the petitioners,
The Director General of Posts,
Department of Posts, Sansad Marg,
Dak Bhavan, New Delhi – 110 001. **Respondents**

(By Advocate : Mr. T.C. Krishna, Sr. PCGC)

This Contempt Petition having been heard on 21.08.2020 through video conferencing, the Tribunal on the same day delivered the following:

O R D E R (Oral)

Hon'ble Mr. P. Madhavan, Judicial Member –

Heard Advocate Mr. Brijesh Mohan, appearing for the petitioners and the Advocate appearing for the respondents through video conferencing.

2. Learned counsel for the contempt respondents filed a memo producing a copy of the order passed by the respondents in compliance with the order of the Tribunal. Therefore, the Contempt Petition is closed. Notice discharged.

(K.V. EAPEN)
ADMINISTRATIVE MEMBER

(P. MADHAVAN)
JUDICIAL MEMBER

“SA”

Contempt Petition (C) No. 180/00003/2020
in OA No. 180/00423/2019

Petitioners' Annexures

Annexure P1 - A true copy of the order dated 19.6.2019 in OA No. 423/2019 of the Hon'ble CAT, Ernakulam.

Annexure P2 - A true copy of the postal receipt with track consignment issued to the petitioners.

Annexure P3 - A true copy of the detailed representation filed by the petitioners to the respondent dated 1.7.2019.

Annexure P4 - A true copy of the acknowledge card dated 4.7.2019 received by the 2nd respondent.

Respondents' Annexure

Annexure R1 - A true copy of the order dated 11.3.2020.

-X-X-X-X-X-X-